GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:154 ANSWERED ON:05.12.2013 MOU WITH CHINA Ajmal Shri Badruddin

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways propose to sign a Memorandum of Understanding (MoU) with China for operating high speed trains, station development and heavy haulage etc. in the country;
- (b) if so, the details thereof and the present status of the progress made thereon so far;
- (c) whether the Railways have set up a Public Sector Undertaking (PSU) to enhance the speed of trains upto 200 km. per hour in the country;
- (d) if so, the details and the present status thereof;
- (e) the corridors identified to introduce trains with such higher speed; and
- (f) the time -frame set for implementation of the said MoU?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) & (b): A Memorandum of Understanding (MoU) on Technical Cooperation in Railway Sector was signed on 26th November 2012 between the Ministry of Railways and the then Ministry of Railways (since reorganized) of the Government of the People's Republic of China.

The cooperation programme, inter alia, includes enhancing mutual cooperation across various areas of rail technology including High Speed Rail, Heavy Haul and Station Development.

- (c) & (d): No, Madam. However, Rail Vikas Nigam Limited (RVNL), a Public Sector Undertaking of Ministry of Railways have set up its subsidiary i.e. High Speed Rail Corporation of India Ltd.
- (e): Corridors identified with the objective of raising speed of passenger trains to 160-200 Kmph include Delhi-Mumbai, Ahmedabad-Mumbai, Mumbai-Kolkata, Chennai-Bangalore and Delhi-Jaipur.
- (f): The MoU is valid for a period of 5 years extendable by 3 years with mutual consent of both sides.